

O.A. No.265/08

ORDER DATED 26<sup>th</sup> AUGUST, 2008

Coram:

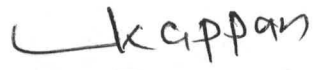
Hon'ble Mr. Justice K. Thankappan, Member (J)

Hon'ble Mr. C.R. Mohapatra, Member (A)

Mr. R.K. Samanasinghar, Ld. Counsel appearing for the applicant seeks permission to with-draw this Original Application. A Memo to this effect has been filed to-day.

Accordingly, the prayer is allowed. The Original Application is dismissed as withdrawn.

  
Member (A)

  
MEMBER (J)